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MAA SHITALA STONE

Cutting | Polishing | Manufacturer & Supplier of Mirzapur Sand Stone | Government Contractor

① Sonepur, Ahraura, Chunar Road, Mirzapur - U.P. ② 9415270072, 9838750580
 ③ maashitalastone@gmail.com ④ www.maashitalastone.com

सेवा में,

क्षेत्रीय अधिकारी महोदय,
 उ०प्र० प्रदूषण नियंत्रण बोर्ड,
 सोनभद्र।

Date :

विषय: मे० माँ शीतला स्टोन (स्टोन क्रशर युनिट), ग्राम-सोनपुर, परगना-भगवत, तहसील-चुनार, जनपद-मीरजापुर को जारी कारण बताओ नोटिस संदर्भ संख्या-एच०५६७९/सी-२/एन०जी०टी०-६७/एस.सी.एन./२४ दिनांक-१२.०१.२०२४ को निक्षेप किये जाने के संबंध में।

महोदय,

कृपया उपरोक्त विषयक राज्य बोर्ड मुख्यालय के संदर्भ संख्या-एच०५६७९/सी-२/एन०जी०टी०-६७/एस.सी.एन./२४ दिनांक-१२.०१.२०२४ का संदर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के माध्यम से अवगत कराया गया है कि उक्त क्रशर प्लांट का निरीक्षण संयुक्त समिति द्वारा दिनांक-२८.१२.२०२३ से दिनांक-३०.१२.२०२३ के मध्य किया गया तथा पाया गया कि उद्योग को बोर्ड द्वारा निर्गत समिति शर्तों का अनुपालन किया जाता नहीं पाया गया तथा स्टोन क्रशर इकाईयों हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित गाइडलाइन के अनुसार वायु प्रदूषण नियंत्रण व्यवस्थाएं स्थापित नहीं पायी गयी। तत्क्रम में उद्योग को वायु(प्रदूषण निवारण तथा नियंत्रण) अधिनियम, १९८१ यथासंशोधित की धारा ३१-ए के अन्तर्गत कारण बताओ नोटिस निर्गत किया गया है।

महोदय आपको अवगत कराना है कि उद्योग परिसर में समुचित वायु प्रदूषण नियंत्रण व्यवस्थाएं स्थापित कर ली गयी हैं। प्रक्रिया उत्सर्जन से होने वाले डस्ट उत्सर्जन के नियंत्रण हेतु स्पिंकलर एवं एंटी स्मॉग गन स्थापित किया गया है, जिसका नियमित संचालन किया जाता है। उद्योग परिसर के चारों तरफ विण्ड ब्रेकिंग वॉल, टिन शेड से कवर्ड किया जाना एवं ग्रीन बेल्ट का समुचित विकास किया गया है, जिस संबंध में नोटिरियल शपथ-पत्र संलग्न है। उद्योग को बोर्ड द्वारा निर्गत सहमति आदेश में अधिरोपित शर्तों का अक्षरशः अनुपालन किया जाता है तथा अनुपालन आख्या कार्यालय में जमा कराया जाता है।

अतः निवेदन है कि उक्त के दृष्टिगत उद्योग को जारी कारण बताओ नोटिस दिनांक-१२.०१.२०२४ को निक्षेप करने की कृपा करें।

संलग्नक-उपरोक्तानुसार।

भवदीय

(मिथिलेश सिंह)

प्र० मे० माँ शीतला स्टोन, मीरजापुर

प्रतिलिपि: मुख्य पर्यावरण अधिकारी(वृत्त-२), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस अनुरोध के साथ कि उद्योग को जारी कारण बताओ नोटिस दिनांक-१२.०१.२०२४ निक्षेप करने की कृपा करें।

(मिथिलेश सिंह)

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भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

₹ 100

ONE
HUNDRED RUPEES

सत्यमेव जयते

भारत INDIA
INDIA NON JUDICIAL

उत्तर प्रदेश UTTAR PRADESH

GS 915702

शपथ-पत्र

समक्ष

क्षेत्रीय अधिकारी

उ० प्र० प्रदूषण नियन्त्रण बोर्ड,

सोनभद्र।

Packet Rs. 10.00

Ranjeet Singh
Notary - Sonabhadra

मैं मिथिलेश सिंह पुत्र श्री राम चरित्तर सिंह, उम्र 45 वर्ष, ग्राम-अदलपुरा, थाना व तहसील-चुनार, जनपद मीरजापुर(उ०प्र०) का मूल निवासी हूँ। मेसर्स मॉ शीतला स्टोन(स्टोन क्रशर युनिट), सोनपपुर, तहसील-चुनार, जनपद मीरजापुर का प्रोपराइटर हूँ। उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ के संदर्भ संख्या-एच०५६७९/सी-२/एन०जी०टी०-६७/एस सी एन/२४ दिनांक-१२.०१.२०२४ द्वारा उद्योग को कारण बताओ नोटिस निर्गत किया गया है। निर्गत कारण बताओ नोटिस के अनुक्रम में विन्दुवार प्रति उत्तर निम्नवत है:-

1. Industry has Closed metal sheet enclosures at dust emitting points i.e. the crushers including their discharge points, screens, and the transfer points of belt conveyors.
2. Industry has Arrangements of a door with opening and closing facility for cleaning and maintenance and flexible covers at entrance and exit of the belt conveyors.
3. Industry has All opening provided for ventilation in the enclosures covered by canvas bag-filter to arrest the escaping dust.
4. Industry has Covering of all belt conveyors.
5. Industry has Silos with telescopic discharge chute for collecting, storing and delivering and truck loading the product, for controlling 'stone dust' and the reject, 'fine dust'
6. Industry has A minimum 12 ft high metal sheet barricading or boundary wall.
7. Industry has Dust suppression by scientifically designed water sprinkling system on raw material/products at the equipment's and transfer points.
8. Industry has the metal roads inside the stone crusher premises with arrangement for regular cleaning inside the premises to avoid re-entrainment of settled dust.
9. Industry has Regular wetting of the ground through tanker mounted sprinklers/ smog guns within the premises.
10. Industry has Dense Green belt along the boundary wall.

कमश:.....२/.....पर



Handwritten signature and initials in blue ink.

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11. Industry has the dust extraction system installed by the stone crushers at dust containment enclosures to extract the accumulated dust fitted with adequate dust control system.
12. Industry has the arrangements to minimize the generation of dust emissions during loading, unloading, handling and storage of raw material / products, waste or byproducts.
13. Industry has Arrangement of Covering while transportation and storage of final product / material.
14. Industry has the stretches of the main highways passing in the vicinity of the stone crushers area are metalled
15. Industry has the approach and link roads in the stone crushers area are metalled.
16. Industry has Quarterly Ambient Air Monitoring through third party.
17. Industry has maintain logbook of consumed electricity for measurement of quantity of water consumption.

महोदय आपसे निवेदन है कि उद्योग को जारी कारण बताओ नोटिस दिनांक-12.01.2024 को निरस्त करने की कृपा करें। मेरे द्वारा उपरोक्त क्र0सं0 01 से 17 तक पर दी गयी सूचनाये पूर होशोंहवाश मे दी गयी है तथा इसमें कोई तथ्य छिपाया नही गया है। ईश्वर मेरी मदद करें।

दिनांक-30.01.2024



ह0 शपथग्राही

(मिथिलेश सिंह)

मे0 माँ शीतला स्टोन(स्टोन क्रशर युनिट)
मीरजापुर

From:

M/s Maa Shitala Stone (Stone Crusher Unit),
Village-Sonpur, Bhagwat, Chunar, Mirzapur.

To,

Regional Officer ,
Uttar Pradesh Pollution Control Board (UPPCB)
Sonbhadra, U.P.

Dated:

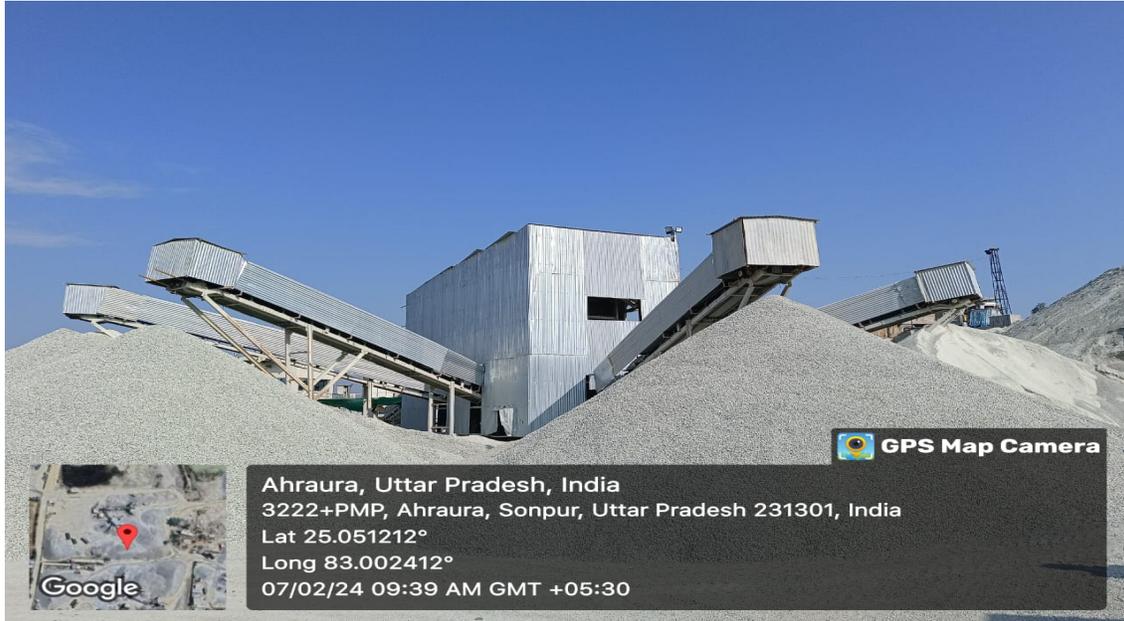
Subject : Compliance Response of Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) Under Section 25 of the Water (Prevention & Control of Pollution Act, 1974 And Under Section 21 of The Air (Prevention & Control Of Pollution) Act, 1981.

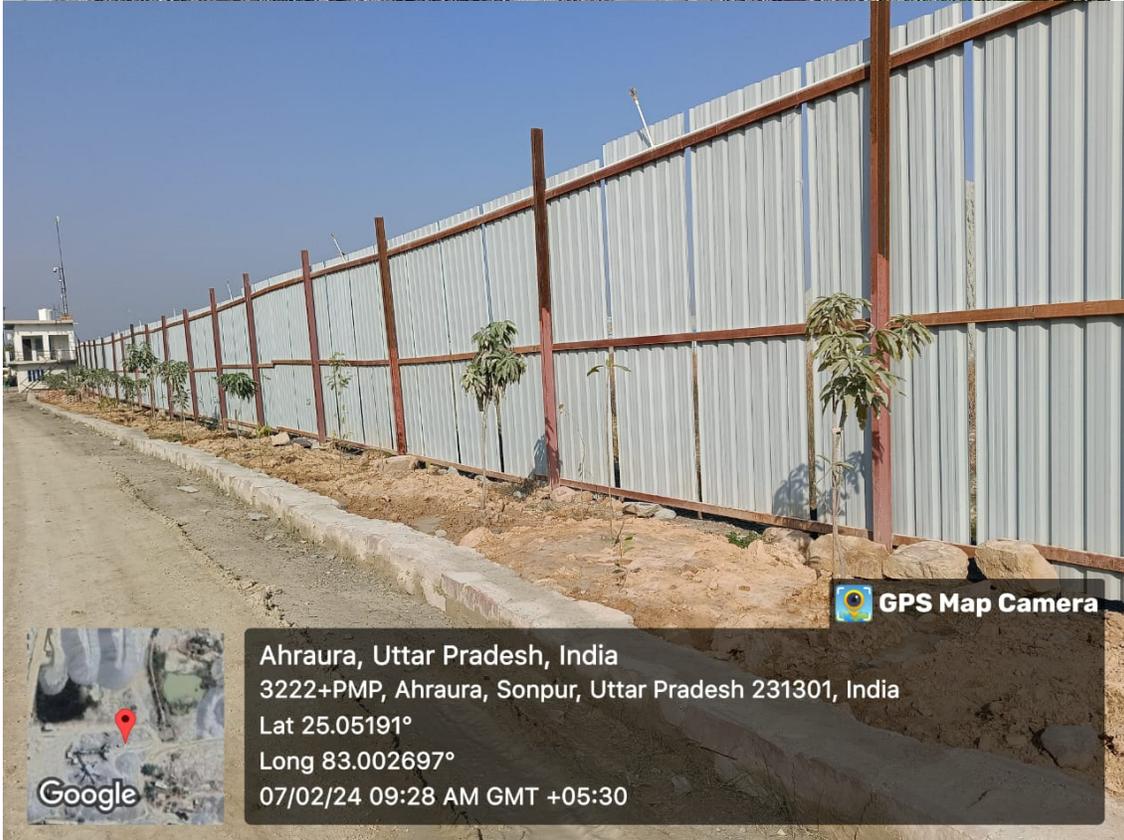
Respected Sir,

Kindly refer to the above mention subject , I am hereby submitting the Compliance Response of the issued Consent to Operate for Stone Crusher M/s Maa Shitala Stone (Stone Crusher Unit), Village-Sonpur, Bhagwat, Chunar, Mirzapur.

- a) The said industry has established at Arazi No139 Mi, 138 Mi, 135/2Mi and 137, Area-1.140, Village-Sonpur, Pargana-Bhagwat, Tehsil-Chunar and DistrictMirzapur. The Geo-coordinates of the industry is 25.051633-latitude and 83.002939-longitude.
- b) Stone Crusher has produce stone grits as main product using stone bolder as raw material. It seems that Industry is operational.
- c) The plants and machinery of the industry such as primary jaw crusher, secondary jaw crusher, vibrating screens (waterfall), conveyor belts and ends of conveyor belts have partially covered with tin-shed or metallic sheet.

d) A telescopic suit has installed at the ends of the conveyor belts. Water sprinkling system has installed at grits transfer points of conveyor. Water sprinklers has partially installed at barricading. **Photographs of Telescopic and Sprinklers (112 Water sprinkling system)**

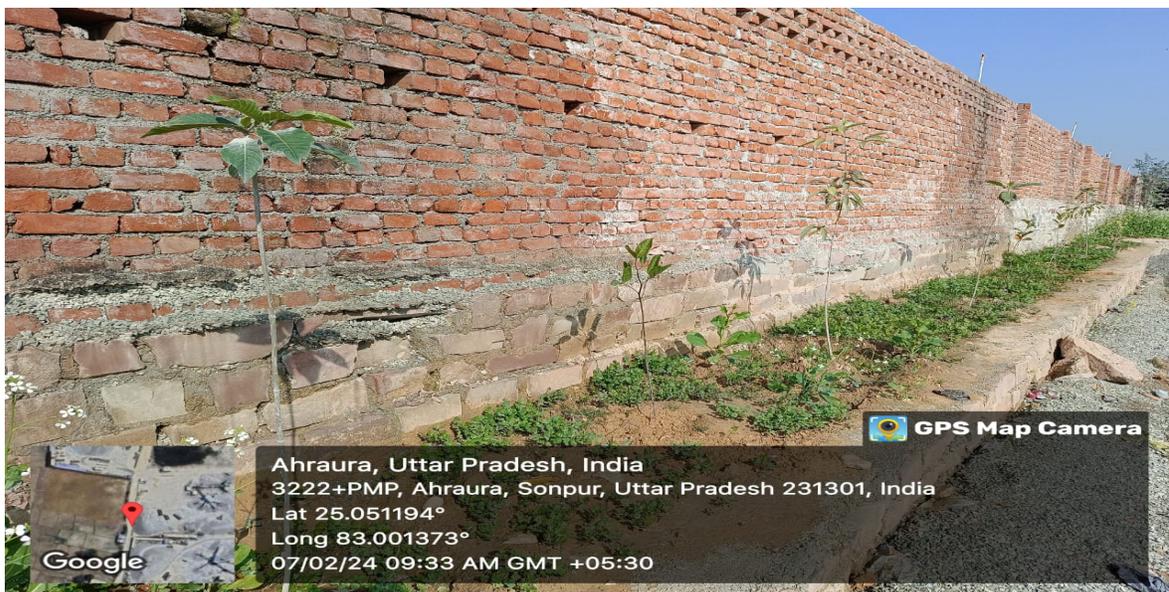
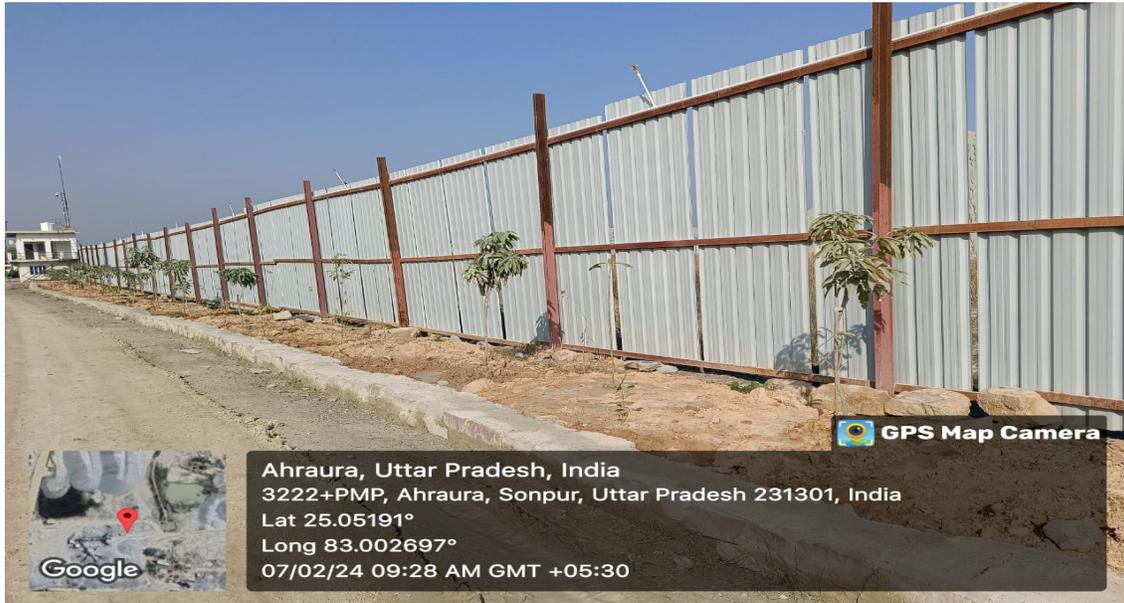




e) Separate energy meter has installed for consumption of electricity used in water sprinkling. Electro-magnetic water flow meter has established at bore-well for measurement of quantity of water consumption. Logbook related to this could put up before committee during visit. **Photographs of Energy meter & Electro-magnetic water flow meter**



f) Barricading of metal sheet and bricks have established as wind-breaking wall around the periphery of the stone crusher. The height of this barricading was approximate 12 feet as per CTO condition. **Photographs of Wing breaking wall metal Sheet and Bricks (14 Feet height)**





g) Industry has planted trees in the premises, which is complying condition imposed in CTO. **Photographs of trees (250 -300 Trees in the premises)**





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h) A thick green belt of trees of suitable species able to attain 8-10 feet height on maturity has found developed in multi-lineate staggered manner on a minimum 33% of the land on which the industry is established as per the "Protocol for Development of Green Belt" notified vide Board Office Order No.H16405/220/2018/02 dated. 16.02.2018. In this regards, this direction is available at URL http://www.uppcb.com/pdf/Green-belt-Guide_160218.pdf. **Photographs of trees and area (more than 1.5 Bigha)**





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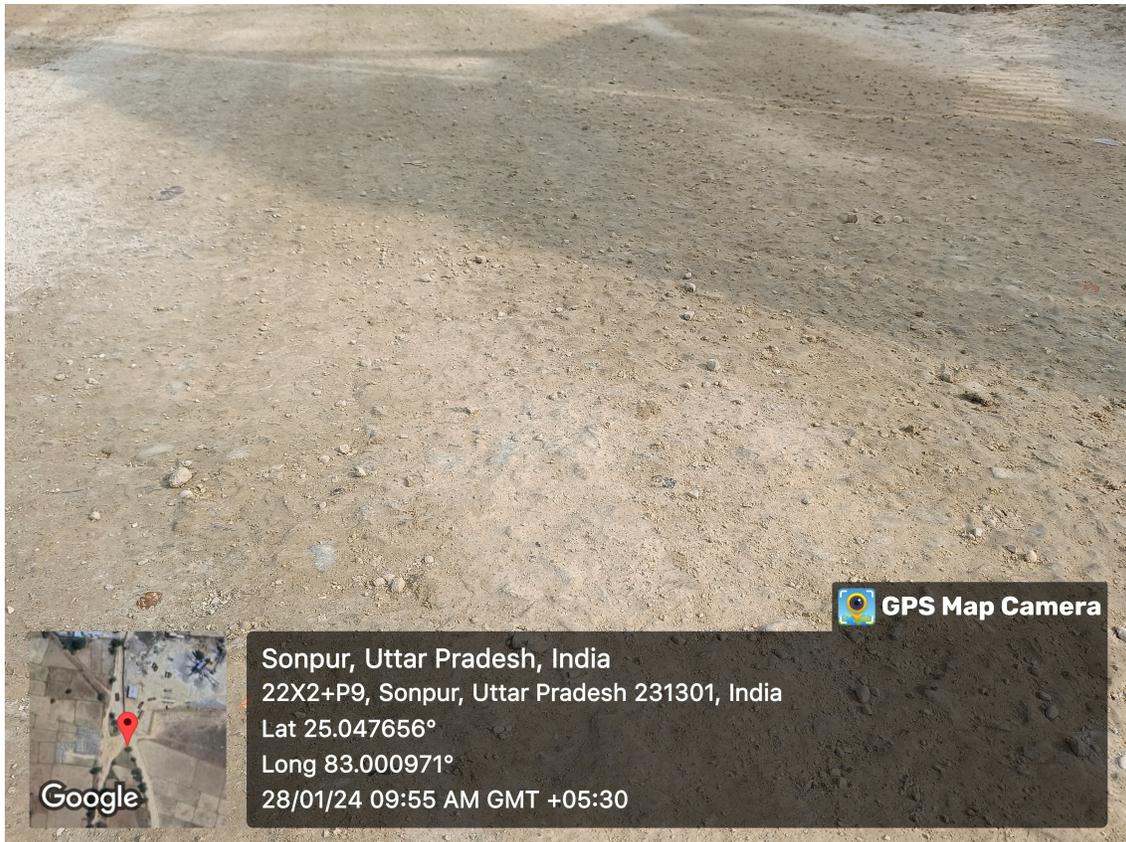


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i) Industry has constructed metallic road inside the premises to reduce the dust emission which generated by vehicular movements. **Photographs of metallic road inside the Crusher Plant**



j) Industry has established a Diesel generator having capacity of 500 KVA, but not proper working condition and neither used last 4 years, after the electric connection allotted by Electricity Department of Mirzapur.

k) As per Regional Office, UPPCB, Sonbhadra records, The Industry has submitted compliance report on dated 21/11/2023. of conditions imposed in CTO dated 01.08.2022 issued by UPPCB. **Copy of Compliance Report**

Date: 21/11/23

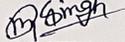
From,
M/S MAA SHITALA STONE(STONE CRUSHER UNIT),
Arazi No. 139MI, 138MI, 135/2MI, 137,
Village- Sonpur, Pargana- Bhagwat,
Tehsil- Chunar, District- Mirzapur

To,
Member Secretary,
Uttar Pradesh Pollution Control Board (U.P.P.C.B.),
Lucknow, U.P.

Subject: Compliance report of Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981 issued vide letter No.- 155660/UPPCB/ Sonbhadra (UPPCBRO)/CTO/both/MIRZAPUR/2022 dated 01/08/2022.

Respected Sir,

Kindly refer to the above mention subject I am hereby submitting the compliance report of the issued Consent to Operate for Stone Crusher M/S Maa Shitala Stone (Stone Crusher) located at Arazi No. 139MI, 138MI, 135/2MI, 137, Village- Sonpur, Pargana- Bhagwat, Tehsil- Chunar, District- Mirzapur supported by the relevant documents.

Yours Faithfully,


M/S MAA SHITALA STONE (STONE CRUSHER)
Authorized Signatory

C.C. to-

1. Regional Office, Uttar Pradesh Pollution Control Board, Sonbhadra, U.P.

डाक प्राप्ति रसीद
प्राप्ति दिनांक 21/11/23
प्राप्तकर्ता के हस्ताक्षर
उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ

Yours Faithfully

M/s Maa Shitala (Stone Crusher)
Authorized Signatory



NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	AAQ-061123-01	10/11/2023

Issued To: M/s Maa Shitala Stone (Stone Crusher)
 Project Location: Village- Sonpur, Pargana-Bhagwat, Tehsil- Chunar, District-Mirzapur

Sampling & Analysis Data

Sample Drawn By : NTL Representative
 Date of Sampling : 04/11/2023
 Sample Description : Ambient Air
 Sampling Plan & Procedure : SOP-AAQ/08
 Analysis Duration : 06/11/2023 to 10/11/2023
 Sampling Location : Crusher Site
 Average Flow Rate of SPM (m³/min.) : 1.14
 Average Flow Rate of Gases (lpm) : 1.0
 Sampling Instrument Used : RDS (PM₁₀) FPS (PM_{2.5}) With Gaseous Attachment
 Weather Condition : Clear

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	84.06	µg /m ³	100.0
2.	Particulate Matter (PM _{2.5})	IS:5182 Part-XXIV	46.12	µg /m ³	60.0
3.	Sulphur dioxide (SO ₂)	IS:5182 Part-II	10.27	µg /m ³	80.0
4.	Nitrogen dioxide (NO ₂)	IS:5182 Part-VI	21.40	µg /m ³	80

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed of after two weeks from the date of issue of test report, unless until specified by the customer.

Checked by
CHECKED BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com



Analyzing for an Assured Future

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TEST CERTIFICATE

Test Report of Ambient Noise	Report Code AN-061123-02	Date of Issue 10/11/2023
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Issued To: M/s Maa Shitala Stone (Stone Crusher)
Project Location: Village- Sonpur, Pargana-Bhagwat, Tehsil- Chunar, District-Mirzapur

SAMPLING & ANALYSIS DATA

Sample Drawn On : 04/11/2023
Sample Drawn By : NTL Representative
Sample Location : Near Crusher Site
Sample Received On : 06/11/2023
Sample description : Ambient Noise
Sampling Time : 24hrs

TEST RESULT

S. No	Test Parameters	Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leg		
				Category of Area/ Zone	Day Time	Night Time
1.	EQUIVALENT NOISE LEVEL (6.0 AM TO 10.0 PM)	72.5	dB(A)	Industrial Area	75	70
				Commercial Area	65	55
2.	EQUIVALENT NOISE LEVEL (10.0 PM TO 6.0 AM)	66.2	dB(A)	Residential Area	55	45
				Silence Zone	50	40

Notes:

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Checked By



Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

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Analyzing for an Assured Future

TEST CERTIFICATE

Test Report of Water	Report Code W-061123-03	Date of Issue 10/11/2023
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Issued To: M/s Maa Shitala Stone (Stone Crusher)
Project Location: Village- Sonpur, Pargana-Bhagwat, Tehsil- Chunar, District-Mirzapur

SAMPLING & ANALYSIS DATA

Sample Drawn By : NTL Representative
Sample Drawn Date : 04/11/2023
Sample Quantity : 2.0 Lt.
Analysis Duration : 06/11/2023 to 10/11/2023
Sampling Location : Near Crusher Site
Sample Description : Ground Water

RESULTS

Essential test as per IS:10500-2012

S. No.	Parameter	Test Method	Results	Units	Desirable Limit	Extended Limit
1.	pH	IS:3025(Part-11)	7.28	-	6.0 - 9.0	-
2.	Colour	IS:3025(Part-4)	<5.00	Hazen	5	15
3.	Odour	IS:3025(Part-5)	Agreeable	-	Agreeable	Agreeable
4.	Taste	IS:3025(Part-8)	Agreeable	-	Agreeable	-
5.	Turbidity	IS:3025(Part-10)	<1.00	NTU	1	5
6.	Total Hardness (as CaCO ₃)	IS:3025(Part-21)	210.0	mg/l	200	600
7.	Chloride (as Cl)	IS:3025(Part-32)	87.50	mg/l	250	1000
8.	Calcium (as Ca)	IS: 3025 (P- 40)	34.16	mg/l	75	200
9.	Iron (as Fe)	IS:3025(Part-52)	0.178	mg/l	1	No Relaxation
10.	Nitrate (as NO ₃)	IS: 3025 (P- 34)	6.40	mg/l	45	No Relaxation
11.	Total Dissolved Solid	IS:3025(Part-16)	786.0	mg/l	500	2000
12.	Alkalinity (as Ca CO ₃)	IS: 3025 (P- 23)	251.0	mg/l	200	600
13.	Sulphate (as SO ₄)	IS: 3025 (P- 24)	48.0	mg/l	200	400

MICROBIOLOGICAL REQUIREMENT

RESULTS

S.No.	Parameter	Test Method	Results	Required as per IS-10500:2012
1.	Escherichia coli	IS-15185	Absent	Absent/100ml
2.	Coliform Bacteria	IS-15185	Absent	Absent/100ml

Notes:

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Checked by

AUTHORIZED SIGNATORY

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